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O.A.No. 964/05

ORDER DATED: 18.01.2007

Order dt 18.1.07

Copy of Order  
may be given to  
both Counsels.

AB  
7.2.07

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S-07/07

None appears for the Applicant. Ld. Additional Standing Counsel, Mr. R.C.Rath, on behalf of Respondent Nos. 1 to 4 confirms that pension orders have been passed and communicated to the Postal Department (Respondent No.6).

Ld. Counsel Mr. N.R.Sahu, on behalf of Mr. R.C.Behera, Ld. Counsel appearing for Respondent No.6 files compliance report that necessary steps have already been taken and Applicant has been duly informed.

Having heard Ld. Counsels for the Respondents, the case is disposed of as infructuous.

10/1  
MEMBER (ADMN.)

  
VICE-CHAIRMAN